### Causes of industrial sickness

Written Answers

## 745. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether any study has recently been made by the Indian Statistical Institute, Delhi about the causes of industrial sickness in the country;
- (b) if so, to what extent, according to them, the causes like 'Management Failur' and 'Financial Structure' are responsible for sickness in industries;
- (c) according to ISI what is the exact definition of 'Management Failure' and 'Financial Structure' in the context of industrial sickness:
- (d) whether the report has suggested any remedies; and
  - (e) if so, details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) yes, Sir.

- (b) and (c) According to the studies conducted by Indian Statistical Institute, industrial sickness arises out of bad financial structure and/or chronically inefficient use of factors of production and/or poor market positioning. According to them the major difference between sick firms registered with the BIFR and healthy companies lay in interest cost and wage cost. BIFR companies always had higher debt equity and total liability equity ratios compared to the non BIFR firms.
- (d) and (e) The study has suggested the need for creating an information base that deals with the credit worthiness of large borrowers in both their corporate and individual capacities, shifting responsibilities of industrial and corporate organisation from secured creditors to the defaulting debtor firms and BIFR becoming a fast track facilitator and

occasional arbitrator for disposal of the cases referred to it. The study has also suggested financial restructuring of companies such as converting debt into equity and corporate reorganisation via land sales.

# Access of Aliens to Sensitive Gold Mines is. Uttar Pradesh

746. SHRI K. R. MALKANI: Will the Minister of MINES be pleased to state:

- (a) Whether Government are aware of the reports that aliens are getting access to sensitive gold mines in Uttar Pradesh as reported in the Pioneer dated the 2nd December, 1995;
- (b) if so, the authority who had given this permission and what are the reasons therefor; and
- (c) the action taken to prevent their entry?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) Directorate of Geology and Mining, Uttar Pradesh have stated that they are carrying out a regional survey for assessment of minerals in Pauri and Almora district. No gold mines exsist in the area nor has any existence of commercially economic gold deposits been reported there.

### (b) and (c) Do not arise.

### Children working in Glass Industry of Firozabad

- 747. SHRI S. MUTHU MANI: Will the Minister of LABOUR be pleased to state:
- (a) whether it is a fact that children working in glass industry of Firozabad and other parts of country have been affected by Tuberculosis;
- (b) if so, action taken by Government against those glass manufacturers who have engaged child labour along with measures initiated by Government to rehabilitate these children;